

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.216
IB-66(ND)/2023

IN THE MATTER OF:

M/s. Canara Bank

.... **APPLICANT/PETITIONER**

Vs.

Friends Auto (India) Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 06.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Hitesh Sachar, Ms. Anju Jain, Advocates

For the Respondent : Mr. Saurabh Kalia, Ms. Srishti Agarwal, Advocates

ORDER

Heard Mr. Hitesh Sachar, Ld. Counsel appearing for the Applicant. Mr. Saurabh Kalia, Ld. Counsel appearing for the Respondent seeks time to file Vakaltnama and reply affidavit. Ten days time is granted for filing the same. Rejoinder, if any, may be filed within one week thereafter.

List the matter on **11.04.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)